

CHAPTER 58

Special woven fabrics; tufted textile fabrics; lace; tapestries; trimmings; embroidery

NOTES :

1. This Chapter does not apply to textile fabrics referred to in Note 1 to Chapter 59, impregnated, coated, covered or laminated, or to other goods of Chapter 59.

2. Heading 5801 also includes woven weft pile fabrics which have not yet had the floats cut, at which stage they have no pile standing up.

3. For the purposes of heading 5803, “gauze” means a fabric with a warp composed wholly or in part of standing or ground threads and crossing or doup threads which cross the standing or ground threads making a half turn, a complete turn or more to form loops through which weft threads pass.

4. Heading 5804 does not apply to knotted net fabrics of twine, cordage or rope, of heading 5608.

5. For the purposes of heading 5806, the expression “narrow woven fabrics” means:

(a) woven fabrics of a width not exceeding 30 cm, whether woven as such or cut from wider pieces, provided with selvages (woven, gummed or otherwise made) on both edges;

(b) tubular woven fabrics of a flattened width not exceeding 30 cm; and

(c) bias binding with folded edges, of a width when unfolded not exceeding 30 cm.

Narrow woven fabrics with woven fringes are to be classified in heading 5808.

6. In heading 5810, the expression “embroidery” means, *inter alia*, embroidery with metal or glass thread on a visible ground of textile fabric, and sewn appliqué work of sequins, beads or ornamental motifs of textile or other materials. The heading does not apply to needlework tapestry (heading 5805).

7. In addition to the products of heading 5809, this Chapter also includes articles made of metal thread and of a kind used in apparel, as furnishing fabrics or for similar purposes.

Supplementary note:

1. (a) For the purpose of this chapter, “Lucknow Chikan craft” refers to a type of embroidery defined and recognized by the Geographical Indication (GI) Registry against the GI no. 119 under the Geographical Indication of Goods (Registration and Protection) Act, 1999.

(b) Produced/Manufactured by a person certified/recognized and mentioned as a user in the Geographical Indication Registry against the said GI no. 119.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
5801	WOVEN PILE FABRICS AND CHENILLE FABRICS, OTHER THAN			

(1)	(2)	(3)	(4)	(5)
	FABRICS OF HEADING 5802 OR 5806			
5801 10 00	- Of wool or fine animal hair	m ²	*10% or Rs.210 per sq.metre, whichever is higher	-
	- <i>Of cotton :</i>			
5801 21 00	-- Uncut weft pile fabrics	m ²	*10% or Rs.80 per sq.metre, whichever is higher	-
5801 22	-- <i>Cut corduroy :</i>			
5801 22 10	--- Solely of cotton	m ²	*10% or Rs.70 per sq.metre, whichever is higher	-
5801 22 90	--- Other	m ²	*10% or Rs.70 per sq.metre, whichever is higher	-
5801 23 00	-- Other weft pile fabrics	m ²	*10% or Rs.80 per sq.metre, whichever is higher	-
5801 26 00	-- Chenille fabrics	m ²	*10% or Rs.80 per sq.metre, whichever is higher	-
5801 27	-- <i>Warp pile fabrics :</i>			
5801 27 10	--- <i>Warp pile fabrics,'epingle', (uncut)</i>	m ²	*10% or Rs. 135 per sq. metre whichever is higher	-
5801 27 20	--- <i>Warp pile fabrics, cut</i>	m ²	*10% or Rs.120 per sq.metre, whichever is higher	-
5801 27 90	--- Other	m ²	*10% or Rs.135 per sq.metre, whichever is higher	-
	- <i>Of man-made fibres :</i>			
5801 31 00	-- Uncut weft pile fabrics	m ²	*20% or Rs.75 per sq.metre, whichever is higher	-
5801 32 00	-- Cut corduroy	m ²	*20% or Rs.180 per sq.metre, whichever is higher	-
5801 33 00	-- Other weft pile fabrics	m ²	*20% or Rs.150 per sq.metre, whichever is higher	-
5801 36	-- <i>Chenille fabrics :</i>			
5801 36 10	--- Carduroys	m ²	*20% or Rs.130 per sq.metre, whichever is higher	-
5801 36 90	--- Other	m ²	*20% or Rs.130 per sq.metre, whichever is higher	-
5801 37	-- <i>Warp pile fabrics :</i>			
5801 37 10	--- <i>Warp pile fabrics, uncut</i>	m ²	*20% or Rs. 140 per sq. metre whichever is higher	-
5801 37 20	--- <i>Warp pile fabrics, cut</i>	m ²	*20% or Rs. 68 per sq. metre whichever is higher	-
5801 37 90	--- Other	m ²	*20% or Rs. 140 per sq. metre	-

(1)	(2)	(3)	(4)	(5)
			whichever is higher	
5801 90	-- <i>Of other textile materials :</i>			
5801 90 10	--- Pile fabrics and chenille fabrics of silk containing more than 50% by weight of silk, but not containing wool or hair	m ²	*10% or Rs. 35 per sq. metre whichever is higher	-
5801 90 90	--- Pile fabrics and chenille fabrics not elsewhere specified or included	m ²	*10% or Rs. 35 per sq. metre, whichever is higher	-
*5802	TERRY TOWELLING AND SIMILAR WOVEN TERRY FABRICS, OTHER THAN NARROW FABRICS OF HEADING 5806 TUFTED TEXTILE FABRICS, OTHER THAN PRODUCTS OF HEADING 5703			
*5802 10	- <i>Terry towelling and similar woven terry fabrics, of cotton:</i>			
*5802 10 10	--- Unbleached	m ²	**10%	-
*5802 10 20	--- Bleached	m ²	**10% or Rs. 60 per sq. metre, whichever is higher	-
*5802 10 30	--- Piece dyed	m ²	**10% or Rs. 60 per sq. metre, whichever is higher	-
*5802 10 40	--- Yarn dyed	m ²	**10% or Rs. 60 per sq. metre, whichever is higher	-
*5802 10 50	--- Printed	m ²	**10% or Rs. 60 per sq. metre, whichever is higher	-
*5802 10 60	--- Of Handloom	m ²	**10% or Rs. 60 per sq. metre, whichever is higher	-
*5802 10 90	--- Other	m ²	**10% or Rs. 60 per sq. metre, whichever is higher	-
5802 20 00	- Terry towelling and similar woven terry fabrics, of other textile materials	m ²	**10%	-
5802 30 00	- Tufted textile fabrics	m ²	**10% or Rs. 150 per kg., whichever is higher	-

(1)	(2)	(3)	(4)	(5)
5803 00	GAUZE, OTHER THAN NARROW FABRICS OF HEADING 5806			
	--- <i>Of cotton :</i>			
5803 00 11	---- Unbleached	m ²	*10%	-
5803 00 12	---- Bleached	m ²	*10%	-
5803 00 13	---- Piece dyed	m ²	*10%	-
5803 00 14	---- Yarn dyed	m ²	*10%	-
5803 00 15	---- Printed	m ²	*10%	-
5803 00 19	---- Other	m ²	*10%	-
	--- <i>Of other textile materials :</i>			
5803 00 91	---- Of silk or silk waste	m ²	*10%	-
5803 00 92	---- Of synthetic fiber	m ²	*10%	-
5803 00 93	---- Of artificial fibre	m ²	*10%	-
5803 00 99	---- Other	m ²	*10%	-
5804	TULLES AND OTHER NET FABRICS, NOT INCLUDING WOVEN, KNITTED OR CROCHETED FABRICS; LACE IN THE PIECE, IN STRIPS OR IN MOTIFS, OTHER THAN FABRICS OF HEADINGS 6002 TO 6006			
5804 10	- <i>Tulles and other net fabrics :</i>			
5804 10 10	--- Of cotton	kg.	*10% or Rs. 200 per kg., whichever is higher	-
5804 10 90	--- Other	kg.	*10% or Rs. 200 per kg., whichever is higher	-
	- <i>Mechanically made lace :</i>			
5804 21 00	-- Of man-made fibres	kg.	*20% or Rs. 200 per kg., whichever is higher	-
5804 29	-- <i>Of other textile materials :</i>			
5804 29 10	--- Of cotton	kg.	*10% or Rs. 200 per kg., whichever is higher	-
5804 29 90	--- Other	kg.	*10% or Rs. 200 per kg., whichever is higher	-
5804 30 00	- Hand-made lace	kg.	*10% or Rs. 200 per kg., whichever is higher	-
5805	HAND-WOVEN TAPESTRIES OF THE TYPE GOBELINS, FLANDERS, AUBUSSON, BEAUVAIS AND THE LIKE, AND NEEDLE-WORKED TAPESTRIES (FOR EXAMPLE, PETIT POINT, CROSS STITCH), WHETHER OR NOT MADE UP			

(1)	(2)	(3)	(4)	(5)
5805 00	- <i>Hand-woven tapestries of the type gobelins, flanders, aubusson, beauvais and the like, and needle-worked tapestries (for example, petit point, cross stitch), whether or not made up :</i>			
5805 00 10	--- Tapestries hand made or needle worked by hand, of cotton	kg.	*10%	-
5805 00 20	--- Tapestries of jute	kg.	*10%	-
5805 00 90	--- Other	kg.	*10%	-
5806	NARROW WOVEN FABRICS OTHER THAN GOODS OF HEADING 5807; NARROW FABRICS CONSISTING OF WARP WITHOUT WEFT ASSEMBLED BY MEANS OF AN ADHESIVE (BOLDUCS)			
5806 10 00	- Woven pile fabrics (including terry towelling and similar terry fabrics) and chenille fabrics	kg.	*10%	-
5806 20 00	- Other woven fabrics, containing by weight 5% or more of elastomeric yarn or rubber thread	kg.	*10%	-
	- <i>Other woven fabrics :</i>			
5806 31	-- <i>Of cotton :</i>			
5806 31 10	--- Typewriter ribbon cloth	kg.	*10%	-
5806 31 20	--- Newar cotton	kg.	*10%	-
5806 31 90	--- Other	kg.	*10%	-
5806 32 00	-- Of man-made fibres	kg.	*20%	-
5806 39	-- <i>Of other textile materials :</i>			
5806 39 10	--- Goat hair puttis tape	kg.	*10%	-
5806 39 20	--- Jute webbing	kg.	*10%	-
5806 39 30	--- Other narrow fabrics of jute	kg.	*10%	-
5806 39 90	--- Other	kg.	*10%	-
5806 40 00	- Fabrics consisting of warp without weft assembled by means of an adhesive (bolducs)	kg.	*10%	-
5807	LABELS, BADGES AND SIMILAR ARTICLES OF TEXTILE MATERIALS,			

(1)	(2)	(3)	(4)	(5)
	IN THE PIECE, IN STRIPS OR CUT TO SHAPE OR SIZE, NOT EMBROIDERED			
5807 10	- <i>Woven :</i>			
5807 10 10	--- Of cotton	kg.	*10%	-
5807 10 20	--- Of man-made fibre	kg.	*10%	-
5807 10 90	--- Other	kg.	*10%	-
5807 90	- <i>Other :</i>			
5807 90 10	--- Felt or non-woven	kg.	*10%	-
5807 90 90	--- Other	kg.	*10%	-
5808	BRAIDS IN THE PIECE; ORNAMENTAL TRIMMINGS IN THE PIECE, WITHOUT EMBROIDERY, OTHER THAN KNITTED OR CROCHETED; TASSELS, POMPONS AND SIMILAR ARTICLES			
5808 10	- <i>Braids, in the piece :</i>			
5808 10 10	--- Of cotton	kg.	*10%	-
5808 10 90	--- Other	kg.	*10%	-
5808 90	- <i>Other :</i>			
5808 90 10	--- Tapes, ornamental or cotton	kg.	*10%	-
5808 90 20	--- Hair band of narrow fabrics	kg.	*10%	-
5808 90 30	--- Other braids	kg.	*10%	-
5808 90 40	--- Ribbons of rayon with ornamental trimmings	kg.	*10%	-
5808 90 50	--- Saree falls, borders (other than zari), frings of cotton	kg.	*10%	-
5808 90 60	--- Saree falls, borders (other than zari), frings of man-made fibre	kg.	*10%	-
5808 90 90	--- Other	kg.	*10%	-
5809	WOVEN FABRICS OF METAL THREAD AND WOVEN FABRICS OF METALLISED YARN OF HEADING 5605, OF A KIND USED IN APPAREL, AS FURNISHING FABRICS OR FOR SIMILAR PURPOSES, NOT ELSEWHERE SPECIFIED OR INCLUDED			
5809 00	- <i>Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 5605, of a kind used in apparel, as furnishing fabrics or for similar purposes, not elsewhere specified or included :</i>			

(1)	(2)	(3)	(4)	(5)
5809 00 10	--- Zari border	kg.	*10%	-
5809 00 90	--- Other	kg.	*10%	-
5810	EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS			
5810 10 00	- Embroidery without visible ground	kg.	*10% or Rs. 200 per kg., whichever is higher	-
	- <i>Other embroidery :</i>			
*5810 91	-- <i>Of cotton:</i>			
*5810 91 00	-- Embroidered with Lucknow	kg.	10%	-
*5810 91 90	--- Other	kg.	10%	-
*5810 92	-- <i>Of man made fibres:</i>			
*5810 92 10	--- Embroidered badges, motifs and the like	kg.	10%	-
*5810 92 20	--- Embroidered with Lucknow Chikan Craft	kg.	10%	-
*5810 92 90	--- Other	kg.	10%	-
*5810 99	-- <i>Of other textile materials:</i>			
*5810 99 10	--- Embroidered with Lucknow Chikan Craft	kg.	10%	-
*5810 99 90	--- Other	kg.	10%	-
5811	QUILTED TEXTILE PRODUCTS IN THE PIECE, COMPOSED OF ONE OR MORE LAYERS OF TEXTILE MATERIALS ASSEMBLED WITH PADDING BY STITCHING OR OTHERWISE, OTHER THAN EMBROIDERY OF HEADING 5810			
5811 00	- <i>Quilted textile products in the piece, composed of one or more layers of textile materials assembled with padding by stitching or otherwise, other than embroidery of heading 5810 :</i>			
5811 00 10	--- Kantha (multilayer stitched textile fabrics in piece used for bedding, mattress pads or clothing)	m ²	*10%	-
5811 00 20	--- Quilted wadding	m ²	*10%	-
5811 00 90	--- Other	m ²	*10%	-

EXEMPTION NOTIFICATIONS

For effective rates of duty on specified fabrics of this chapter - see Notifn. No.14/05-Cus., dt. 1.3.2005 under chapter 52.

